COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 92 of 2017

Dated: 19th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

NLC India Limited **…Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms.Poorva Saigal Ms Anushree Bardhan Mr. Shubham Arya
Counsel for the Respondent(s)	:	Mr. S.Vallinayagam for R-2

ORDER

The other appeal being Appeal No. 291 of 2016 involving the same issue, which is involved in this appeal, has already been admitted.

Hence, Admit this appeal. Issue notice to the Respondents returnable on 04.05.2017. Dasti, in addition, is permitted.

List the matter on ***04.05.2017.*** Tag to Appeal No. 291 of 2016.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt